

UTs to the Central Government through the monthly data entry into the Management Information System (MIS) for MDM as well as through Quarterly Progress Reports (QPRs). In case of any complaints on corrupt practices, appropriate action against the guilty persons is taken by the State/UT Governments. In the last 4 years, 273 complaints relating to mis-appropriation, poor quality and irregularities etc. have been received. The State Governments have taken action including enquiries/investigations, suspension, warning and transfer of officials as well as action for systemic improvement.

In order to ensure effective implementation of the MDMS, an elaborate monitoring mechanism exists at both State and the Central levels for smooth implementation of the scheme. At the national level, an Empowered Committee, headed by Minister of HRD, a National level Steering-cum-Monitoring Committee (NSMC) and Programme Approval Board (PAB) monitor the Scheme and suggest policy measures for effective implementation of the Scheme. At the State level, State level Steering-cum-Monitoring Committee headed by Chief Secretary and at the District Level Committee under the Chairpersonship of senior most Member of Parliament of Lok Sabha monitor the scheme. Joint Review Mission (JRM) headed by experts also reviews the scheme. In addition, 38 independent Monitoring Institutes (MIs) have been engaged for monitoring and evaluation of the scheme on half-yearly basis. Besides the above, the Guidelines also envisage monitoring of 25% of the schools on quarterly basis by the officials of the States/UTs. In addition, the States/UTs have established Grievance Redressal Mechanism at various levels in their States with a toll free number for addressing the grievances of stakeholders.

Aid to Madarsas under SPQEM Scheme

2160. SHRI AVINASH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of madarsas presently operational in the country, the number of students enrolled there at and the State-wise break-up thereof;

(b) the total number of madarsas that have received any help or aid from the Central Government or State Governments under the Ministry's Scheme for Providing Quality Education in Madarsas (SPQEM), alongwith a description of the assistance provided; and

(c) the number of madarsas linked to the National Institute for Open Schooling under the Scheme, and the State-wise breakup thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The available data relating to madarsas and the number of

students enrolled State/UT-wise as captured in Unified District Information System for Education (U-DISE) 2013-14, being maintained by National University of Educational Planning and Administration (NUEPA) are given in the Statement (*See* below).

(b) 56950 Madarsas in various States/ UTs have received grant in aid amounting to ₹ 83485.13 lakhs covering 134789 teachers, from 2009-10 to 2015-16, (till 14.12.2015), under the Scheme for Providing Quality Education to Madarsas (SPQEM).

(c) 32 Madarsas are linked to the National Institute for Open Schooling (NIOS) under SPQEM Scheme. Of these, 20 Madarsas are from Uttar Pradesh and 12 Madarsas are from Madhya Pradesh.

Statement

Data relating to madarsas and number of students enrolled State/UT-wise

State/UTs	Number of Madarsas Recognised (2013-14)	Enrolment 2013-14
1	2	3
Andaman and Nicobar Islands	0	0
Andhra Pradesh	6	525
Arunachal Pradesh	0	0
Assam	0	0
Bihar	1122	312399
Chandigarh	0	0
Chhattisgarh	160	11829
Dadra and Nagar Haveli	0	0
Daman and Diu	0	0
Delhi	0	0
Goa	0	0
Gujarat	3	1338
Haryana	0	0
Himachal Pradesh	1	34
Jammu and Kashmir	0	0
Jharkhand	24	6798

1	2	3
Karnataka	2	0
Kerala	0	0
Lakshadweep	0	0
Madhya Pradesh	1672	176967
Maharashtra	54	3446
Manipur	7	500
Meghalaya	0	0
Mizoram	0	0
Nagaland	0	0
Odisha	3	261
Puducherry	0	0
Punjab	1	21
Rajasthan	2217	176957
Sikkim	0	0
Tamil Nadu	0	0
Tripura	180	16418
Uttar Pradesh	2906	634276
Uttarakhand	52	12932
West Bengal	561	295827
TOTAL	8971	1650528

*Source: U-DISE (2013-14)

Successful students from Government schools

†2161. DR. VIJAYLAXMI SADHO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that basic facilities of schools under Right to Education have been met, if not, the reasons therefor, and details thereof;

(b) whether Government is aware that the number of students in Government schools is declining every year, year-wise and State-wise details thereof for the past three years; and

† Original notice of the question was received in Hindi.